

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 31/AM11
SCHEDULED TO BE HELD ON 03.11.2010
(HELD ON 10.11.2010)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. **31/87-NC-7/2010** of **NORMS COMMITTEE (NC-7)** dealing with ‘**Plastic & Rubber Products**’ **scheduled to be held on 03.11.2010 (held on 10.11.2010)** under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **30/AM11** held on **27.10.2010**.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

ONLINE CASES

Case No.: 1/10/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Withdraw
HQ File :01/87/050/00051/AM10/	RLA File :04/24/040/00300/AM09/	Lic.No/Date:0410104598	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39219099	63/0- PVC FOAM SHEET 1200 x 813MM-R45 GS20-20MM	14842.900	Sq. meter	14041431.00	284239.49 US\$
				Total	14,041,431.00	284,239.49

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39211900	PVC Rigid Foam	1600.000	Number	13856620.00	275479.52 US\$	
				Total	13,856,620.00	275,479.52	

Decision: The firm vide letter dated 23.10.2010 has informed that they had already surrendered the licence to Zonal Jt.DGFT, Chennai with a request to close the case. Hence, case was **withdrawn**.

Case No.:3/15/87-ALC1/2009	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Approved
HQ File :01/87/050/00108/AM10/	RLA File :07/24/040/00090/AM10/	Lic.No/Date:0710065596 26.06.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
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1	39201019	63/0- ANTISTATIC CONDUCTIVE FILM	100.000	M.T	16690610.00	340625.00 US\$
				Total	16,690,610.00	340,625.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39011090	LLDPE GRANULES	48.375	M.T	2902500.00	58050.00 US\$	
2	39011090	LDPE GRANULES	37.625	M.T	2257500.00	45150.00 US\$	
3	39019090	ENTIRA	21.500	M.T	10750000.00	215000.00 US\$	
				Total	15,910,000.00	318,200.00	

Decision: With D/o C&PC OM No. 46011/81/2009-PC.II dated 18.10.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Antistatic Conductive Film	1 kg	1. LLDPE Granules	0.4725 kg
		2. LDPE Granules	0.3675 kg
		3. ENTIRA (lonomer Resin)	0.2100 kg

3	Case No.:6/15/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00111/AM10/	RLA File :04/24/040/00301/AM09/	Lic.No/Date:0410105770 30.06.2009	Defer Date:01.12.2010
	Decision: Reply received from the firm and forwarded to D/o C&PC on 02.11.2010. Comments awaited.			

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Case No.:7/15/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Withdraw				
HQ File :01/87/050/00112/AM10/	RLA File :04/24/040/00315/AM09/	Lic.No/Date:0410105775 30.06.2009	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39219099	63/0- PVC FOAM SHEET 40MM THICKNESS-2175X1220X40	169.600	Sq. meter	464441.00	9402.00 US\$	
				Total	464,441.00	9,402.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39219099	RIGID PVC FOAM	50.000	Number	429437.00	8537.52 US\$	
				Total	429,437.00	8,537.52	
Decision: The firm vide letter dated 23.10.2010 has informed that they had already surrendered the licence to Zonal Jt.DGFT, Chennai with a request to close the case. Hence, case was withdrawn .							

Case No.:7/22/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Withdraw
HQ File :01/87/050/00179/AM10/	RLA File :04/24/040/00068/AM10/	Lic.No/Date:0410107039 19.08.2009	Defer Date:
Application: Request is for adhoc norms for following:			

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39211900	63/0- PVC FOAM Sheets 60mm	26.500	Sq. meter	113435.00	2426.00 US\$
2	39211900	63/0- PVC FOAM Sheets 40mm	684.680	Sq. meter	1874966.00	40106.00 US\$
				Total	1,988,401.00	42,532.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39211900	PVC RIGID BLOCKS	11.000	Number	107498.00	2244.22 US\$	
2	39211900	PVC RIGID Blocks	260.000	Number	1780736.00	37176.12 US\$	
				Total	1,888,234.00	39,420.34	

Decision: The firm vide letter dated 23.10.2010 has informed that they had already surrendered the licence to Zonal Jt.DGFT, Chennai with a request to close the case. Hence, case was **withdrawn**.

6	Case No.:8/32/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00244/AM10/	RLA File :04/24/040/00088/AM10/	Lic.No/Date:0410108652 19.10.2009	Defer Date:01.12.2010
Decision: Reply received from the firm and forwarded to D/o C&PC on 02.11.2010. Comments awaited.				

	Case No.:3/1/87-ALC1/2010	Party Name:GRAPHITE INDIA LIMITED	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Approved
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Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39173990	63/0- GRP PIPES DIA 1400MM SN 2500, PN9 BAR	14000.000	Meter	139349587.00	3049225.08 US\$
				Total	139,349,587.00	3,049,225.08

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	70191200	FIBRE GLASS HOOP HOOP 1200 TEXT	160000.000	K.G	7369600.00	157976.42 US\$	Qty
2	70191200	FIBRE GLASS HOOP HOOP 2400 TEXT	224000.000	K.G	9580480.00	205369.35 US\$	Qty
3	70191200	FIBRE GLASS CHOP CHOP 2400 TEXT	224000.000	K.G	11264960.00	241478.24 US\$	Qty
4	70193900	SURFACE MAT TISSUE 65 MM WIDTH	165000.000	Sq. meter	1938750.00	41559.49 US\$	Qty
5	70193900	POLYESTER NETTING 125 +/- 1 MM	136000.000	Sq. meter	582080.00	12477.60 US\$	Qty
				Total	30,735,870.00	658,861.10	

Decision: With D/o C&PC OM No. 46011/29/2010-PC.II dated 27.10.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
GRP Pipe (Dia 1400mm, Weight/Meter+146 kg. +/-2%)	1 Meter	1. Fiberglass Hoop (1200TEX)	11.430 kg
		2. Fiberglass Hoop (2400TEX)	16.00 kg
		3. Fiberglass Chop (2400TEX)	16.00 kg
		4. Surface Mat Tissue (30gsm+/-2%)	11.786 Sq. Meter
		5. Polyester Netting (9.3gsm+/-2%)	9.714 Sq. Mtr.

8	Case No.:20/11/87-ALC1/2010	Party Name:POLY MEDICURE LTD.	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00107/AM11/	RLA File :05/24/040/00530/AM10/	Lic.No/Date:0510261477 30.03.2010	Defer Date:17.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 07.09.2010. Comments awaited.			

Case No.:4/2/87-ALC1/2010	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Approved			
HQ File :01/87/050/00004/AM11/	RLA File :05/24/040/00538/AM10/	Lic.No/Date:0510261712 05.04.2010	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)

1	40051000	63/0- Master batch EPDM 03 (ML-03)	9523.810	K.G	3728100.00	79916.40 US\$
2	40051000	63/0- Master batch EPDM 07 (ML-07) (NET CONTENT OF IMPORT ITEMS IN EXPORT PRODUCT :) (1. EPDM rubber T.C: .Keltan DE 6531 A : 9523.810 KGS. (2. EPDM rubber T.C. : Vistalon 7001 :9523.810 KGS.`	9523.810	K.G	4062400.00	87082.53 US\$
				Total	7,790,500.00	166,998.93

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40027000	EPDM rubber (T.C: .Keltan DE 6531 A)	10000.000	K.G	1294537.50	27750.00 US\$	Value & Qty
2	40027000	EPDM rubber (T.C. : Vistalon 7001)	10000.000	K.G	1271212.50	27250.00 US\$	Value & Qty
				Total	2,565,750.00	55,000.00	

Decision: With DIPP letter dated 03.11.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Master Batch EPDM 03 (ML-03) (containing min. 32.15% EPDM)	34,000 kg	1. EPDM Rubber (T.C: Keltan Dee 6531 A)	10,000 kg
2. Master Batch EPDM 07 (ML-07) (containing min. 33.43% EPDM)	32,000 kg	2. EPDM Rubber (T.C: Vistalon 7001)	10,000 kg

Case No.:8/4/87-ALC1/2010	Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
HQ File :01/87/050/00017/AM11/	RLA File :05/24/040/00018/AM11/	Lic.No/Date:0510262670	Defer

10		20.04.2010	Date:17.11.2010
Decision: The representative of D/o C&PC informed Committee that the firm has already sent reply directly to them. A reminder was also issued to D/o C&PC on 26.10.2010 for comments. Comments awaited.			

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Case No.:12/21/87-ALC1/2010	Party Name:KBK POLYMERS PVT.LTD.	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Approved				
HQ File :01/87/050/00175/AM11/	RLA File :06/24/040/00016/AM11/	Lic.No/Date:0610018298 23.06.2010	Defer Date:				
Application: Request is for adhoc norms for following:							
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>	
1	39031990	63/0- SHEET EXT. (MADE OF HIGH IMPACT POLYSTYRENE)	45.600	M.T	4970400.00	104640.00 US\$	
				Total	4,970,400.00	104,640.00	
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39031990	HIGH IMPACT POLYSTYRENE GRANULES	48.000	M.T	4080000.00	85895.00 US\$	Value & Qty
				Total	4,080,000.00	85,895.00	
Decision: With D/o C&PC OM No. 46011/65/2010-PC.II dated 26.10.2010, following adhoc norms are approved :							

	EXPORT ITEM	QTY	IMPORT ITEM	QTY
	HIPS Sheet	1 kg	High Impact Polystyrene Granules	1.05 kg

12	Case No.:12/15/87-ALC1/2010	Party Name:POLY MEDICURE LTD.	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00135/AM11/	RLA File :05/24/040/00127/AM11/	Lic.No/Date:0510267539 05.07.2010	Defer Date:17.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 07.09.2010. Comments awaited.			

Case No.:1/22/87-ALC1/2010	Party Name:AMIA NTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Approved			
HQ File :01/87/050/00187/AM11/	RLA File :17/24/040/00005/AM11/	Lic.No/Date:1710003405 09.07.2010	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39173990	63/0- GRP Pipe (Dia 300mm, 350mm, 450mm, 500mm : PN10 : SN5000)	474.000	Meter	1156643.00	26287.34 US\$
2	39174000	63/0- GRP Pipe Fittings (Dia 100mm, 200mm, 300mm, 350mm, 450mm, 500mm : PN10 : SN5000)	579.000	Number	2215878.00	50360.86 US\$
				Total	3,372,521.00	76,648.20
						Limiting Factor

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Value/Qty/Value & Qty
1	70191200	Roving (of any make, Grade, type or Specification)	3891.424	K.G	198383.96	4203.05 US\$	Value & Qty
2	54023300	Polyester Filament Yarn (HT First quality product 36776A 1000/192/CLR Type 811 APO 15-33 LB or Any Other Grade, Make, Type, Specification)	13.999	K.G	3707.09	78.54 US\$	Value & Qty
3	56081900	Polyrelease Film	22.303	K.G	2052.73	43.49 US\$	Value & Qty
4	70193100	Surface Mat (M 524 -ECR 25A Or M 524-C64 or any other Grade, Make, type , specification)	50.209	K.G	20854.84	441.84 US\$	Value & Qty
5	56081900	Polyester Netting 153A91D0127 2.5 x 1.6 Leno Polyester Netting or 153A91D0242 2.5 x 1.6 Leno Polyester Netting or any other Grade, make ,Type ,Specification)	22.813	K.G	11887.79	251.86 US\$	Value & Qty
6	70193100	Chop Strand Mat (450 GSM or any other Grade Make Type Specification)	657.290	K.G	51189.82	1084.53 US\$	Value & Qty
7	70191200	Woven Roving (EWR-800-1.OM or any other Grade Make Type Specification)	1266.885	K.G	224836.73	4763.49 US\$	Value & Qty
8	39079120	Resin (EPS-1 or any other make, grade, type or specification)	7437.796	K.G	517819.40	10970.75 US\$	Value & Qty
9	25051012	Silica Sand	1275.434	K.G	4214.02	89.28 US\$	Value & Qty
10	38151900	Accelerator (NL-53 or any other grade, make ,type ,specification)	42.729	K.G	27428.39	581.11 US\$	Value & Qty
11	29096000	Andonox, Butanox OR Trigonox (M-60, or any other Grade Make type or specification)	151.213	K.G	33830.60	716.75 US\$	Value & Qty
12	29025000	Styrene	197.373	K.G	18073.36	382.91 US\$	Value & Qty
				Total	1,114,278.73	23,607.60	

Decision: With D/o C&PC OM No. 46011/72/2004-PC.II dated 25.10.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. GRP Pipe (Dia 30mm, 350mm, 450mm, 500mm, PN 10 SN 5000)	1 kg	1. Fiberglass Roving 2. Polyester Filament Yarn 3. Poly-release Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox /Butanox/Trigonox 10. Styrene	0.4354 kg 0.0010 kg 0.0020 kg 0.0045 kg 0.0020 kg 0.4256 kg 0.1468 kg 0.0009 kg 0.0105 kg 0.0213 kg
2. GRP Pipe Fittings (Dia 100mm, 200mm, 300mm, 350mm, 400mm, 450mm, 500mm)	1 kg	1. Fiberglass Roving 2. Polyester Filament Yarn 3. Poly-release Film 4. Surface Mat 5. Polyester Netting 6. Chop Strand Mat 7. Woven Roving 8. Unsaturated Polyester Resin 9. Silica Sand 10. Accelerator 11. Andonox /Butanox/Trigonox 12. Styrene	0.1606 kg 0.0004 kg 0.0008 kg 0.0017 kg 0.0008 kg 0.0692 kg 0.1631 kg 0.5766 kg 0.0539 kg 0.0045 kg 0.0103 kg 0.0079 kg

14			03.11.2010	Deferred
	HQ File :01/87/050/00186/AM11/	RLA File :31/24/040/00071/AM11/	Lic.No/Date:3110044018 20.07.2010	Defer Date:24.11.2010
	Decision: Reply received from the firm and forwarded to D/o C&PC on 02.11.2010. Comments awaited.			

15	Case No.:15/22/84-ALC3/2010	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/84/050/00141/AM11/	RLA File :11/24/040/00048/AM10/	Lic.No/Date:1110022834 21.07.2010	Defer Date:17.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 07.09.2010. Comments awaited.			

16	Case No.:26/27/87-ALC1/2010	Party Name:ALP OVERSEAS PVT.LTD.	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00240/AM11/	RLA File :05/23/040/00116/AM11/	Lic.No/Date:0510270369 11.08.2010	Defer Date:24.11.2010
	Decision: D/L No. 46011/83/2010-PC.II dated 26.10.2010 issued by D/o C&PC to firm; reminder with a copy of D/L may be issued to firm giving 15 days time for submission of information.			

17	Case No.:4/21/87-ALC1/2010	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00167/AM11/	RLA File :03/94/040/00029/AM11/	Lic.No/Date:0310587542 13.08.2010	Defer Date:17.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 10.09.2010. Comments awaited.			

18	Case No.:7/22/87-ALC1/2010	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00193/AM11/	RLA File :03/94/040/00439/AM11/	Lic.No/Date:0310588172 17.08.2010	Defer Date:17.11.2010

Decision: Copy of application forwarded to D/o C&PC on 10.09.2010. Comments awaited.

19	Case No.: 6/29/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00263/AM11/	RLA File :31/24/040/00085/AM11/	Lic.No/Date:3110044359 17.08.2010	Defer Date:17.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 18.10.2010. Comments awaited.			

20	Case No.: 5/22/87-ALC1/2010	Party Name:BA YER MATERIALSCIENCE PVT LTD	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00191/AM11/	RLA File :04/24/040/00115/AM11/	Lic.No/Date:0410116475 20.08.2010	Defer Date:24.11.2010
	Decision: D/L No. 46011/23/2006-PC.II dated 29.09.2010 issued by D/o C&PC to firm; reminder with a copy of D/L may be issued to firm giving 15 days time for submission of information.			

21	Case No.: 11/22/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00197/AM11/	RLA File :04/24/040/00127/AM11/	Lic.No/Date:0410116566 24.08.2010	Defer Date:01.12.2010
	Decision: Reply received from the firm and forwarded to D/o C&PC on 02.11.2010. Comments awaited.			

22	Case No.: 12/22/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00198/AM11/	RLA File :04/24/040/00125/AM11/	Lic.No/Date:0410116567 24.08.2010	Defer Date:01.12.2010
	Decision: Deficiency letter issued to firm on 04.10.2010 giving 21days time for submission of information. Reply awaited			

from the firm. Hence, the Committee decided to issue another reminder to firm giving 21 days time to furnish reply.

23	Case No.:1/25/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00205/AM11/	RLA File :04/24/040/00144/AM11/	Lic.No/Date:0410116984 06.09.2010	Defer Date:01.12.2010
	Decision: Deficiency letter issued to firm on 04.10.2010 giving 21days time for submission of information. Reply awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 21 days time to furnish reply.			

24	Case No.:2/25/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00206/AM11/	RLA File :04/24/040/00152/AM11/	Lic.No/Date:0410116993 06.09.2010	Defer Date:01.12.2010
	Decision: Deficiency letter issued to firm on 04.10.2010 giving 21days time for submission of information. Reply awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 21 days time to furnish reply.			

Case No.:8/31/87-ALC1/2010		Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD		Meet No/Date:31/87-ALC1/2010 03.11.2010		Status: Approved																	
HQ File :01/87/050/00287/AM11/		RLA File :03/94/040/00504/AM11/		Lic.No/Date:0310590947 06.09.2010		Defer Date:																	
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th colspan="2">FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39072090</td><td>62/0- BLENDED POLYOL "ECOPUF B 1410 R"</td><td>13000.000</td><td>K.G</td><td>1428212.50</td><td colspan="2">30550.00 US\$</td></tr></table>								Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)		1	39072090	62/0- BLENDED POLYOL "ECOPUF B 1410 R"	13000.000	K.G	1428212.50	30550.00 US\$	
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																	
1	39072090	62/0- BLENDED POLYOL "ECOPUF B 1410 R"	13000.000	K.G	1428212.50	30550.00 US\$																	

					Total	1,428,212.50	30,550.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29173500	PHTHALIC ANHYDRIDE	638.300	K.G	36000.00	766.00 US\$	Value & Qty
2	29094100	DIETHYLENE GLYCOL	902.200	K.G	48899.00	1040.00 US\$	Value & Qty
3	29102000	PROPYLENE OXIDE	5748.600	K.G	528871.00	11253.00 US\$	Value & Qty
4	29213090	PENTAMETHYLDIETHYLENETRIAMINE	28.600	K.G	9152.00	195.00 US\$	Value & Qty
5	29213090	DIMETHYLCYCLOHEXYLAMINE	85.800	K.G	12355.00	263.00 US\$	Value & Qty
6	34021110	SILICON SURFACTANT	191.100	K.G	57330.00	1220.00 US\$	Value & Qty
7	38159000	CATALYST - TOYOCAT F-40	16.900	K.G	9971.00	212.00 US\$	Value & Qty
8	38159000	CATALYST -TMR-2	37.700	K.G	19529.00	416.00 US\$	Value & Qty
				Total	722,107.00	15,365.00	

Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 09.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol Ecopuf B 1410 R	1 kg	1. Phthalic Anhydride	0.0491 kg
		2. Diethylene Glycol	0.0694 kg
		3. Propylene Oxide	0.4422 kg
		4. Pentamethyldiethylenetriamine	0.0022 kg
		5. Dimethylcyclohexylamine	0.0066 kg
		6. Silicon Surfactant	0.0147 kg
		7. Catalyst (Amine Based Trimerization Catalyst)	0.0013 kg
		8. Catalyst (Amine Based Trimerization Catalyst-Dabco TMR 2)	0.0029 kg

26	Case No.:4/25/87-ALC1/2010	Party Name:BAYER MATERIALSCIENCE PVT LTD	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00208/AM11/	RLA File :04/24/040/00151/AM11/	Lic.No/Date:0410117044 09.09.2010	Defer Date:24.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 21.09.2010. Comments awaited.			

27	Case No.:7/25/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00211/AM11/	RLA File :09/24/040/00228/AM11/	Lic.No/Date:0910043511 15.09.2010	Defer Date:24.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 25.10.2010. Comments awaited.			

28	Case No.:2/28/87-ALC1/2010	Party Name:VIJESH N SAIGAL.MR	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00249/AM11/	RLA File :07/24/040/00221/AM11/	Lic.No/Date:0710074178 15.09.2010	Defer Date:24.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 08.10.2010. Comments awaited.			

29	Case No.:7/29/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00264/AM11/	RLA File :31/24/040/00096/AM11/	Lic.No/Date:3110044676 16.09.2010	Defer Date:17.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 18.10.2010. Comments awaited.			

	Case No.:6/27/87-ALC1/2010	Party Name:STAHL INDIA PVT LTD	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
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30	HQ File :01/87/050/00220/AM11/	RLA File :04/24/040/00171/AM11/	Lic.No/Date:0410117415 23.09.2010	Defer Date:24.11.2010
Decision: Copy of application forwarded to D/o C&PC on 04.10.2010. Comments awaited.				

31	Case No.:9/27/87-ALC1/2010	Party Name:BAYER MATERIALSCIENCE PVT LTD	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00223/AM11/	RLA File :04/24/040/00169/AM11/	Lic.No/Date:0410117447 24.09.2010	Defer Date:24.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 04.10.2010. Comments awaited.			

32	Case No.:11/31/87-ALC1/2010	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00290/AM11/	RLA File :07/24/040/00249/AM11/	Lic.No/Date:0710074545 01.10.2010	Defer Date: 24.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 02.11.2010. Comments awaited.			

33	Case No.:12/31/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00291/AM11/	RLA File :31/24/040/00102/AM11/	Lic.No/Date:3110044850 04.10.2010	Defer Date: 24.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 02.11.2010. Comments awaited.			

34	Case No.:9/29/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00266/AM11/	RLA File :31/24/040/00036/AM11/	Lic.No/Date:3110044908 06.10.2010	Defer Date:17.11.2010

Decision: Copy of application forwarded to D/o C&PC on 19.10.2010. Comments awaited.

35	Case No.: 9/31/87-ALC1/2010	Party Name:BHAGWAN PACKAGING INDUSTRIES PVT.LTD	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00288/AM11/	RLA File :03/94/040/00610/AM11/	Lic.No/Date:0310595979 08.10.2010	Defer Date: 24.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 02.11.2010. Comments awaited.			

36	Case No.: 10/31/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00289/AM11/	RLA File :03/94/040/00599/AM11/	Lic.No/Date:0310596119 11.10.2010	Defer Date: 24.11.2010
	Decision: With DIPP letter dated 03.11.2010, the Committee noted that the firm has now changed the formulation for this product, hence, it was decided to ask firm to furnish production, consumption data duly certified by the Central Excise for the item of export under reference within 15 days.			

37	Case No.: 5/31/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00284/AM11/	RLA File :31/24/040/00135/AM11/	Lic.No/Date:3110045143 20.10.2010	Defer Date: 01.12.2010
	Decision: Copy of application is still awaited from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

38	Case No.: 1/31/87-ALC1/2010	Party Name:SAKATA INX (INDIA) LTD.	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00280/AM11/	RLA File :05/24/040/00103/AM11/	Lic.No/Date:0510275381 21.10.2010	Defer Date: 01.12.2010

Decision: Copy of application is still awaited from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.

Case No.: 2/31/87-ALC1/2010	Party Name:SAKATA INX (INDIA) LTD.	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Approved
HQ File :01/87/050/00281/AM11/	RLA File :05/24/040/00111/AM11/	Lic.No/Date:0510275382 21.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39095000	63/0- Polyurethane Resin Contains 27% +/- 1% Resin/ Total Solid Content in Relevant Solvents	68000.000	K.G	9923350.00	215725.00 US\$
				Total	9,923,350.00	215,725.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39072090	POLYOL POLYOL (GX-40K)/POLYOL (GX-20K)	17365.840	K.G	5343318.00	111319.12 US\$	Value & Qty
2	29299000	DI-ISOCYANATE NAMELY DI-ISOCYANATE/DI-DI-ISOCYANATE (DESODURE-I)	2892.040	K.G	1384709.00	28848.10 US\$	Value & Qty
3	29212990	DABCO (TRIETHYLENE DIAMINE)	20.400	K.G	42759.00	890.82 US\$	Value & Qty
4	29213090	DIAMINE (DIAMINE-VESTAMINE IPD)	520.000	K.G	203438.00	4238.29 US\$	Value & Qty
5	29213000	ETHYL ACETATE	19547.960	K.G	469151.00	9773.98 US\$	Value & Qty

6	29023000	TOLUENE	19547.960	K.G	1032132.00	21502.76 US\$	Value & Qty
7	29051220	ISOPROPYL ALCOHAL (IPA)	9774.320	K.G	516084.00	10751.75 US\$	Value & Qty
8	29059000	AMINES	299.610	K.G	7191.00	149.80 US\$	Value & Qty
				Total	8,998,782.00	187,474.62	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 3/87-ALC1/2010 dated 21.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyurethane Resin Solution in Relevant Solvents (containing 27%+/- 1% Resin/Total Solid Content)	1 MT	1. Polyol	255.380 kgs.
		2. Di-isocyanate	42.530 kgs.
		3. Tri-ethylene Diamines	0.300 kgs.
		4. Diamine (Vestamine Isophorone Diamine)	7.647 kgs.
		5. Ethyl Acetate	287.470 kgs.
		6. Toluene	287.470 kgs.
		7. Isopropyl Alcohol	143.740 kgs.
		8. Amines	4.406 kgs.

40	Case No.: 3/31/87-ALC1/2010	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00282/AM11/	RLA File :05/24/040/00255/AM11/	Lic.No/Date:0510275507 22.10.2010	Defer Date: 01.12.1010
	Decision: Copy of application is still awaited from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

41	Case No.: 4/31/87-ALC1/2010	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00283/AM11/	RLA File :05/24/040/00256/AM11/	Lic.No/Date:0510275508 22.10.2010	Defer Date: 01.12.1010
	Decision: Copy of application is still awaited from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

Case No.:6/31/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Approved														
HQ File :01/87/050/00285/AM11/	RLA File :31/24/040/00134/AM11/	Lic.No/Date:3110045185 22.10.2010	Defer Date:														
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td></td><td></td><td>63/0- NYLON 6 20% GLASS FILLED FLAME RETARDENT MOULDING POWDER /</td><td></td><td></td><td></td><td></td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)			63/0- NYLON 6 20% GLASS FILLED FLAME RETARDENT MOULDING POWDER /				
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)											
		63/0- NYLON 6 20% GLASS FILLED FLAME RETARDENT MOULDING POWDER /															

1	39081010	GRANULES GRADE K 222 KG V4 COLOUR BLACK	66209.740	K.G	10725978.69	231662.61 US\$
				Total	10,725,978.69	231,662.61

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39081090	NYLON 6 CHIPS / GRANULES	44354.700	K.G	5763338.75	121975.42 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS)	13639.210	K.G	721786.80	15275.91 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH PE 48/93	681.960	K.G	112779.19	2386.86 US\$	Value & Qty
4	39092090	MELAMINE CYNURATE	8183.520	K.G	638007.98	13502.81 US\$	Value & Qty
5	29159090	CALCIUM STEARATE	1336.640	K.G	91576.70	1938.13 US\$	Value & Qty
				Total	7,327,489.42	155,079.13	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 27/87-ALC1/2010 dated 06.10.2010 following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Akulon K 222 KG V4 Black Nylon 6, 20% Moulding Powder/Granules Glass Filled Flame Retardant Grade K 222 KG V4 Colour Black	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.66990 kg
		2. Glass Fiber	0.20600 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01030 kg
		4. Flame Retardant (Non Haloganated) Melamine Cynurate	0.12360 kg
		5. Mould Release Agent (Calcium Stearate)	0.02020 kg

43	Case No.:7/31/87-ALC1/2010	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Withdraw																																																							
	HQ File :01/87/050/00286/AM11/	RLA File :05/24/040/00259/AM11/	Lic.No/Date:0510275570 25.10.2010	Defer Date:																																																							
	Application: Request is for adhoc norms for following:																																																										
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Decision: Zonal Jt.DGFT, CLA, New Delhi vide letter dated 25.10.2010 informed that the advance authorization had been issued to the firm on repeat basis (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 18/AM11 held on 04.08.2010. Hence, the case was withdrawn.																																																											

44	Case No.:13/31/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00292/AM11/	RLA File :08/24/040/00193/AM11/	Lic.No/Date:0810093401 26.10.2010	Defer Date: 01.12.2010
	Decision: Copy of application is still awaited from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

45	Case No.:14/31/87-ALC1/2010	Party Name:DHARIYAL POLYMERS PVT.LTD.	Meet No/Date:31/87-ALC1/2010 03.11.2010	Status: Deferred
	HQ File :01/87/050/00293/AM11/	RLA File :08/24/040/00219/AM11/	Lic.No/Date:0810093403 26.10.2010	Defer Date: 01.12.2010
	Decision: Copy of application is still awaited from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
